

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1819  
ANSWERED ON 17/03/2025**

**ACCUMULATION OF DOMESTIC WASTE**

**1819. DR. KANIMOZHI NVN SOMU :**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government is aware that the quantum of domestic waste is accumulating every year to new heights, if so, the details of the waste accumulated in major cities in the country, city-wise;
- (b) whether Government is also aware that the bio-mining contractors are processing a quantity of waste that is far below the agreed-upon volume, if so, the steps that are being taken to address this;
- (c) the steps that are being taken to speed up the processing of domestic waste, break even with the backlogs, and process the daily accumulated waste; and
- (d) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a): Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites. Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission.

As reported by States/UTs on Swachhatam portal, a total of 2424 dumpsites (with more than 1000 tonne of waste) 23.57 Cr. MT of waste have been identified for remediation in urban areas. As on 12.03.2025, 701 dumpsites have been remediated completely and 1179 sites are under progress. A public dashboard also captures live data at <https://swachhurban.org> for transparency and project monitoring. Under SBM-U 2.0, remediation proposals worth Rs. 9197.35 Cr. having admissible central share of Rs. 3697.90 Cr. has been approved. State-wise, Urban Local Body-wise dumpsites details are available on the website i.e. <https://sbmurban.org/swachh-bharat-mission-progress>.

(b) to (d) : Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. To support the cities to handle these projects in a timely and environmentally appropriate manner, Guidelines for Disposal of Legacy Waste and Advisory on Landfill Reclamation have been shared with States/UTs. Also Model Procurement Documents have been prepared by Ministry of Housing & Urban Affairs (MoHUA) and shared with all States to expedite the bidding process.

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